GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:2480 ANSWERED ON:08.12.2011 REVIEW OF OIL WELLS Choudhary Shri Harish;Khaire Shri Chandrakant Bhaurao;Vasava Shri Mansukhbhai D.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the locations of oil wells both in public and private sector in the country, state-wise;

(b) whether the Government has reviewed the drilling work of Oil and Natural Gas Corporation in their oil wells;

(c) if so, the details of such review alongwith the findings of the review and action taken against the guilty persons, if any, after the review;

(d) the provisions made by the Government to monitor the work of drilling oil wells; and

(e) the number of incidents where laxity has been shown in the implementation of the said provisions during the last three years?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH)

(a): The oil wells drilled by public and private sectors in the country are about 6303 in numbers. The state-wise detail of oil wells are as under:

State Number of Oil wells Gujarat 3560 Assam 1222 Arunachal Pradesh 53 Andhra Pradesh 47 Tamil Nadu 145

Rajasthan 86

Total Onland 5113

Eastern Offshore 38

Western Offshore 1152

Total Offshore 1190

Grand Total 6303

(b)to(e): The performance of Oil & Natural Gas Corporation Limited (ONGC) including exploratory and development drilling is reviewed by the Ministry of Petroleum & Natural Gas on a quarterly basis. In addition, performance of ONGC is reviewed by the Planning Commission and Department of Public Enterprise.

The corrective actions for achieving exploratory and development drilling targets in case of shortfall is advised by the Ministry of Petroleum & Natural Gas for compliance. The action taken by ONGC is monitored in the subsequent performance review meetings.